

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S. No.	Name & EC	From	To
1	Ms. Nishi Sharma E.C.: 75451221	SJA/Reader in the Court of Sh. Sachin Sangwan, ASJ (FTC)-01, South-East, Saket Courts, New Delhi	Reader in the Court of Sh. Vineet Kumar, ASJ (FTC)-02, E-Court, Shahdara, KKD, Delhi
2	Sh. Yogender Singh E.C.: 13741	SJA/Reader in the Court of Sh. Vineet Kumar, ASJ (FTC)-02, E-Court, Shahdara, KKD, Delhi	Reader in the Court of Sh. Sachin Sangwan, ASJ (FTC)-01, South-East, Saket Courts, New Delhi
3	Ms. Mukesh E.C.: 48181282	JA/Asst. Ahlmad in the Court of Ms. Medha Arya, MM-07, South-West, Dwarka Courts, Delhi	Asst. Ahlmad in the Court of Ms. Saumya Chauhan, ADJ-02, Central, THC, Delhi
4	Sh. Jaideep Mann E.C.: 77517614	JJA/Asst. Ahlmad in the court of Ms. Saumya Chauhan, ADJ-02, Central, THC, Delhi	Asst. Ahlmad in the Court of Ms. Medha Arya, MM-07, South-West, Dwarka Courts, Delhi
5	Sh. Sanjay Kr. Sharma E.C.: 56450399	SJA/Branch I/c, Bail & Filing Section & CMM Office, South-East, Saket Courts, New Delhi	SJA in Office Pool, NDD, PHC, New Delhi
6	Sh. Anil Kr. Rai E.C.: 2421	SJA/Branch I/c in Record Room (Civil) NDD, PHC, New Delhi	SJA in Office Pool, South-East, Saket Courts, New Delhi
7	Ms. Samriti Wadhwa E.C.: 86543207	SJA in Record Room (Sessions), THC, Delhi	Branch Incharge in Record Room (Civil), THC, Delhi
8	Sh. Abhishek Panwar E.C.: 13398473	JJA/Ahlmad in the Court of Sh. Chatinder Singh, MM-07, Central, THC, Delhi	Ahlmad in the court of Sh. Komal, MM (NI Act-08), South, Saket Courts, N. Delhi
9	Sh. Man Mohan EC:61707603	JA/Ahlmad in the court of Sh. Komal, MM (NI Act-08), South, Saket Courts, N. Delhi	Ahlmad in the Court of Sh. Chatinder Singh, MM-07, Central, THC, Delhi
10	Ms. Samridhi E.C.: 83974739	JJA in Vigilance Branch, Central, THC, Delhi	JJA in Office Pool, NDD, PHC, New Delhi
11	Sh. Satish Kr. E.C.: 14000	Judl. Asst. in CMM Office, Central, THC, Delhi	Judl. Asst. in Office Pool, NDD, PHC, New Delhi
12	Ms. Bharti E.C.: 98248517	DEO Grade 'A' in Office Pool, Admn.-II, Central, THC, Delhi	DEO Grade 'A' in IT Cell (HQs) THC, Delhi
13	Sh. Rohit E.C.: 64710155	DEO Grade 'A' in Office Pool, Admn.-II, Central, THC, Delhi	DEO Grade 'A' in IT Cell (HQs) THC, Delhi
14	Ms. Divya Bisht E.C.: 10778856	DEO Grade 'A' in Office Pool, Admn.-II, Central, THC, Delhi	DEO Grade 'A' in IT Cell (HQs) THC, Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

Girish Kathpalia
17.10.22

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

79278-348
No. _____ P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 17 OCT 2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges of the concerned Districts in Delhi/N.D.
2. Ld. Officers/Officer-in-charges concerned.
3. Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. DDOs, Accounts Branches concerned for further necessary action, as per rules.
5. Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. Officials concerned for compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

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